

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 50 of 2013 &
IA. Nos. 75 and 76 of 2013

Dated : 13th March, 2013

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. V.J. Talwar, Technical Member

Gridco Ltd.

...Appellant(s)

Versus

Oricon Equipments (P) Ltd. & Ors.

...Respondent(s)

Counsel for the Appellant(s): Mr. R.K. Mehta
 Mr. R.R. Pathak
 Mr. Antaryami Upadhyay

ORDER

Admit. Issue notice in the Appeal as well as in I.A. No. 76 of 2013 (Appl. for stay) to the Respondents returnable on 11.04.2013. Dasti service is permitted. Registry is also directed to issue notice to the Respondents.

Post the matter on **11.04.2013.**

(V J Talwar)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

Ts/pg